AGE WISE PENDANCY

CIVIL WORK	OPENING BALANCE	INSTITUTION	DISPOSAL	PENDANCY	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006	2005	2004	2003	2002	2001	2000	1997	1996	TOTAL
1. Cases under Land Acquisition Act	211	0	0	211		20	28	44	9	10	1	49	41	1	7	0	0	0	1	0	0	0	0	0	211
2. Motor Accident Claims	839	18	12	845	27	142	153	126	111	107	82	52	25	8	8	4	0	0	0	0	0	0	0	0	845
3. Guardian and wards Act	52	0	3	49	3	18	13	6	5	2	1		1	0	0	0	0	0	0	0	0	0	0	0	49
4. Hindu Marriage Act	662	44	43	663	83	252	137	74	59	24	14	11	4	5	0	0	0	0	0	0	0	0	0	0	663
5. Civil Appeals	883	31	33	881	45	208	231	147	74	64	46	24	16	15	6	5	0	0	0	0	0	0	0	0	881
6. Civil misc appeals	99	2	3	98	8	45	26	7	5	3	3	0	0	0	0	1	0	0	0	0	0	0	0	0	98
7. Review Applications	2	0	0	2	0	1		0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2
8. Civil Suits	12469	370	348	12491	703	2887	2799	2008	1446	1037	600	391	232	151	91	132	2	0	1	0	0	1	1	9	12491
9. Rent Appeals	145	4	2	147	8	47	15	24	16	10	6	7	7	1	1	5	0	0	0	0	0	0	0	0	147
10. Arbitration Cases	8	1	0	9	1		3	0	0	2	0	0	3	0	0	0	0	0	0	0	0	0	0	0	9
11. Succession cases	80	4	2	82	8	29	22	7	9	2	3	1	1	0	0	0	0	0	0	0	0	0	0	0	82
12. Executions	1638	35	36	1637	100	500	365	209	154	112	86	55	21	19	7	9	0	0	0	0	0	0	0	0	1637
13. Civil Transfer Applications	19	2	3	18	4	13	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	18
14. Objections	4	0	0	4	0	0	2	0	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	4
15.Pre-litigation Cases		92	92	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16. Panchayat Appeals	3	0	0	3		0	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	3
17. Workmen compensation Act Cases	92	1	3	90	1	13	12	20	11	11	19	1		2			0	0	0	0	0	0	0	0	90
18. Miscellaneous	6474	444	452	6466	633	2299	1549	851	548	286	174	83	28	9	3	3	0	0	0	0	0	0	0	0	6466
19. Pauper Application	1	0	0	1	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	1
20. Civil Revision	1	0	0	1	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1
21. Hindu Adoption cases	1	0	0	1	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1
TOTAL	23683	1048	1032	23699	1624	6475	5359	3523	2451	1670	1035	674	380	211	123	159	2	0	2	0	0	1	1	9	23699

AGE WISE PENDANCY

CRIMINAL CASES	OPENING BALANCE	INSTITUTION	DISPOSAL	PENDANCY	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006	2005	2004	2003	2002	2001	2000	1997	1996	
1. Session trials	657	13	7	663	27	147	135	137	100	51	34	23	6	3	0	0	0	0	0	0	0	0	0	0	663
2. Corruption Cases	79	0	0	79	0	8	22	13	9	11	14	1		1	0	0	0	0	0	0	0	0	0	0	79
3. Criminal Appeals	896	15	7	904	28	152	177	188	115	99	77	41	15	9	3	0	0	0	0	0	0	0	0	0	904
4. Criminal revisions	208	6	2	212	13	48	42	34	29	16	15	12	1	2	0	0	0	0	0	0	0	0	0	0	212
5. Bail Applications	56	160	145	71	49	6	16	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	71
6. Criminal transfer Applications	11	8	6	13	5	3	2	0	1	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	13
7. Excise Cases	728	83	89	722	57	147	114	70	66	91	79	53	37	5	3	0	0	0	0	0	0	0	0	0	722
8. Police Challans	5509	125	120	5514	271	1070	1214	831	629	641	374	249	150	51	17	16	0	1	0	0	0	0	0	0	5514
9. complaint Cases	371	22	9	384	36	109	90	41	34	34	11	10	10	6	3	0	0	0	0	0	0	0	0	0	384
10. Drugs and Cosmetics Act Cases	13	1	0	14	1	5	2	6	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	14
11. Food Cases	26	0	0	26	0	1		1	3	4	16	0	0	0	0	1	0	0	0	0	0	0	0	0	26
12. Summary Cases	2288	2005	1726	2567	1517	822	105	88	13	4	3	5	5	2	2	1	0	0	0	0	0	0	0	0	2567
13. Forest Cases	24	0	0	24	0	3	4	4	3	6	2	0	1	1	0	0	0	0	0	0	0	0	0	0	24
14. Petition u/s 125 Cr.P.C.	380	29	17	392	48	141	112	47	24	13	7	0	0	0	0	0	0	0	0	0	0	0	0	0	392
15. Cases Under 138 NI ACT	2276	135	52	2359	306	1023	559	237	125	49	36	13	4	2	3	2	0	0	0	0	0	0	0	0	2359
	393	23	22	394	44	169	113	54	3	3	4	2	1	0	1	0	0	0	0	0	0	0	0	0	394
17. CRIMINAL EXECUTION	271	21	8	284	32	104	56	42	19	12	8	7	2	2	0	0	0	0	0	0	0	0	0	0	284
18. SPECIAL ACT CASES	252	40	1	291	68	130	46	23	10	8		2	3	0	0	1	0	0	0	0	0	0	0	0	291
19 PANCHAYAT APPEALS	11	0	0	11	0	6	4	1	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	11
20. MISC CASES	1149	307	291	1165	124	430	324	170	57	36	11	5	6	0	0	2	0	0	0	0	0	0	0	0	1165
21. UTR CASES	5	3	0	8	5	1	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	8
22. PDPP CASES	2	0	0	2	0	0	0	0	0	1	0	0	1	0	0	0	0	0	0	0	0	0	0	0	2
23. NDPS Act	89	8	3	94	26	33	17	9	4	5	0	0	0	0	0	0	0	0	0	0	0	0	0	0	94
24. Copy Right Act	0	1	0	1	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1
25. Gambling Act	0	1	0	1	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1
TOTAL	15694	3006	2505	16195	2658	4558	3156	1996	1245	1086	691	423	242	84	32	23	0	1	0	0	0	0	0	0	16195
GRAND TOTAL	39377	4054	3537	39894	4282	11033	8515	5519	3696	2756	1726	1097	622	295	155	182	2	1	2	0	0	1	1	9	39894

District & Sessions Judge,
Kangra at Dharamshala.